

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.4438
TO BE ANSWERED ON THE 12TH AUGUST, 2016

REVIEW OF SERVICE AND PENSION MATTERS

4438. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has constituted any committee of experts to review service and pension matters of defence personnel including disputes, minimising litigation etc. and if so, the details thereof;
- (b) whether the committee has submitted its report;
- (c) if so, the details of the major recommendations of the committee; and
- (d) the action taken by the Government to implement the recommendations?

A N S W E R

MINISTER OF DEFENCE

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(SHRI MANOHAR PARRIKAR)

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- (a) **Yes, Madam. An Expert Committee was constituted by the Ministry of Defence to suggest measures for reducing litigation on 15th July 2015 under the chairmanship of Lt. Gen Mukesh Sabharwal (Retd).**
- (b) **Yes, Madam.**
- (c) **The Committee made 75 recommendations relating to ex-servicemen and serving defence and civilian personnel on important matters such as pension, promotion, discipline, vigilance, and military justice & reforms.**
- (d) **Out of the total 75 recommendations, 16 have been accepted and 16 have been accepted in principle. No final decision has been taken in respect of the remaining recommendations.**
